

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4680

ANSWERED ON:23.04.2010

SUPPORT TO NGOs

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) : the budgetary support earmarked to the Non-Governmental Organizations (NGOs) engaged in the implementation of welfare schemes for women and children during the last three years and the current year;

(b) : whether the Government has reduced the funds during 2010-11 for these NGOs;

(c) : if so, the reasons therefor; and

(d) : the number of proposals received, sanctioned and pending in this regard during the said period?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b) & (c): There is no earmarking of budgetary support for the Non-Governmental Organisations(NGOs) engaged in the implementation of welfare schemes for woman and children. However, a number of schemes of the Ministry such as Swadhar, Ujjawala, Scheme for Welfare of Working Children in need of care and protection, Rajiv Gandhi National Creche Scheme for the children of working mothers, GIA for Innovative work on Women & Child , are implemented through NGOs by providing them financial support. There are other schemes which have some components for implementation through NGOs.

Scheme -wise allocations are available in the Annual Reports of the Ministry, for the respective years, in the library of Lok Sabha Secretariat.

The scheme-wise budgetary provision for the current year i.e. 2010-11 is annexed.

(d): The proposals from NGOs, as and when received under various schemes, are scrutinized in the Project Sanctioning Committee (PSC) meetings, convened at regular intervals for approval. The details of proposals sanctioned and amount released during last three years are available in the Annual Reports. The proposals having deficiencies are returned to the State Government/NGOs for rectification.